

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Bhattacharjee,
District & Sessions Judge, Hailakandi.

Dated Guwahati the 26th September, 2019.

Sub:- **Civil vacation.**

Ref:- Your letter No. JHD.-1/2019/8/3608, dtd. 23.09.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the ensuing long vacation w.e.f. 05.10.2019 to 18.10.2019 and to remain away from the station, with your official vehicle, at your own cost, w.e.f. the evening of 04.10.2019 till the morning of 19.10.2019.

The Civil Judge & Asstt. Sessions Judge, Hailakandi and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 5772 /A, dated
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

